

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, EAST DISTRICT  
KARKARDOOMA COURTS: DELHI**


**ORDER**

In super-session of earlier orders the following Committees at Karkardooma Courts, Delhi are hereby constituted as under, with immediate effect:-

Sl. No.	Name of the Committee/Branches	Name of Judicial Officer	
1.	District Committee	1. Sh. P. S. Teji, District & Sessions Judge, East 2. The Executive Engineer, Civil, PWD/KKD 3. The Executive Engineer, Electrical, PWD/KKD 4. The Chief Architect, PWD/KKD	Chairman Member Member Member
2.	Purchase Committee	1. Sh. Mahavir Singhal, POIT 2. Ms. Shalinder Kaur, AD&SJ, In-Charge, Mediation Centre 3. Sh. S.K. Sharma, ADJ-02/DDO, East 4. Sh. Devender Kumar Garg, ACJ-cum-CCJ-cum-ARC, East,	Chairman Member Member Member
3.	Committee to examine the complaints of sexual harassment against the women employees	1. Ms. Shalinder Kaur, AD&SJ, In-Charge, Mediation Centre 2. Ms. Sarita Birbal, ASJ(Spl. FTC Court), East 3. Sh. Anuradha Shukla Bhardwaj, ASJ-02, East	Chairperson Member Member
4.	Vigilance Committee	1. Sh. Rajiv Mehra, Spl. Judge (PC Act)CBI, East 2. Sh. Sanjay Garg, ASJ-01, East 3. Ms. Sarita Birbal, ASJ(Spl. FTC Court), East	Chairman Member Member
5.	Intra-district Transfer Committee	1. Sh. Rajiv Mehra, Spl. Judge (PC Act)CBI, East 2. Ms. Sarita Birbal, ASJ(Spl. FTC Court), East 3. Sh. Devender Kumar Garg, ACJ-cum-CCJ-cum-ARC, East,	Chairman Member Member
6.	Equal Distribution of Cases amongst all Labour Courts Committee	1. Sh. Chandra Gupta, POLC 2. Sh. Sanjay Sharma, POLC 3. Sh. R.K. Sharma, POLC 4. Sh. Chandra Shekhar, POLC	Chairman Member Member Member
7.	Officer Incharge, Judicial Branch	Sh. Rajiv Mehra, Spl. Judge (PC Act)CBI, East	
8.	Officer Incharge, General Branch	Sh. Sanjay Garg, ASJ-01, East	
9.	Signing Authority, all the applications pertaining to Notary & Experience/ Character Certificate of Advocates	Ms. Sarita Birbal, ASJ(Spl. FTC Court), East	
10.	Leave Sanctioning Authority for Judicial Officer	Sh. Mahavir Singhal, POIT, East	
11.	Leave Sanctioning Authority for staff	Ms. Ravinder Bedi, PO-MACT, East	
12.	Officer Incharge, Vigilance Branch	Sh. Sanjay Sharma, POLC	

**Note :** The ACJ-cum-CCJ-cum-ARC, shall be the Member Secretary of the Committee in which he is one of the member and all the communication shall be made in his name and under his signature and under the directions of Chairman of the Committee.

The Member Secretary shall further address all the communication to the District & Sessions Judge, East for further action/communication.



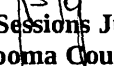
**District & Sessions Judge, East  
Karkardooma Courts, Delhi**

No. 734-41/Admn./KKD/Delhi

Dated 14/2/14

Copy forwarded to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District and Sessions Judge, Central, Tis Hazari Court, Delhi.
3. The District & Sessions Judge, North East, Karkardooma Courts, Delhi.
4. The District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
5. Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The Superintendents/Incharge all the Branches, Karkardooma Courts, Delhi.
7. Concerned file.
8. Guard file.

  
**District & Sessions Judge, East  
Karkardooma Courts, Delhi**